

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB- 2435/ND/2019

In the matter of :

Shri Vathsan Rammurthy

Vs.

Inox FMCG Pvt. Ltd.

.. PETITIONER

..RESPONDENT

SECTION

Under Section 9 IBC 2016

Order delivered on 30.10.2019

Coram :

CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (JUDICIAL)
SHRI KAPAL KUMAR VOHRA,
HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op. Creditor : Mr. Gaurav Choudhary Advocate

For the Respondent/Corporate Debtor : -

For the RP :

ORDER

Counsel for the OC present. Seeks time to make compliance with the previous order.

Put up on 02.01.2020 .



(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)